KC Kendra	Amount Allotted 2000-01	Amount Spent 2000-01	Amount Allotted 2001-02	Amount Spent 2001-02		Amount Spent 2002-03
6144 Bareilly	485117.00	582766.00	833558.00	1272323.00	1938310.00	1859943.00
6145 Pilibhit	408085.00	435939.00	1721549.00	3237404.00	2076471.00	2020408.00
6146 Malnpuri	423760.00	273853.00	492615.00	728463.00	760088.00	617456.00
6147 Lucknow 15555381.00	508914.00	571341.00	2021306.00	3722436.00	17472825.00	•
6148 Gonda	384910.00	409458.00	929527.00	1380867.00	4927193.00	4873446.00
6149 Barabanki	434641.00	624550.00	1070563.00	1912971.00	149839.00	1445027.00
6150 Ballia	408724.00	455981.00	704510.00	928054.00	697441.00	6318473.00
6151 Kanpur	475559.00	448228.00	2118032.00	3577191.00	2149361.00	1912414.00
6152 Etawah	473800.00	518560.00	692509.00	968518.00	791737.00	692613.00
6153 Jalaun	296782.00	299243.00	633237.00	827702.00	1562404.00	2605027.00
6154 Ghaziabad	442215.00	442320.00	812971.00	1150505.00	1137522.00	1061135.00
6155 Hardoi	303256.00	352142.00	783463.00	1173596.00	907361.00	922287.00
6156 Basti	322591.00	348429.00	646811.00	1050225.00	718372.00	1983422.00
6158 Sidharath nagar	566881.00	560239.00	1565065.00	3593911.00	1818080.00	1787814.00
6159 Amethi	437545.00	407903.00	717828.00	921834.00	2097226.00	2508273.00
6160 Maharaj Gang	440512.00	454035.00	743900.00	1038192.00	614134.00	608874.00
6161 Mau	436184.00	497186.00	727785.00	1068002.00	933597.00	926602.00
6162 Firozabad	449928.00	474830.00	759073.00	1170610.00	836788.00	1535476.00
6163 Sonbhadra	477351.00	465844.00	1249715.00	3437487.00	1195266.00	1288257.00
TOTAL	23720337.00	26514257.00	55204727.00	90903095.00	93306011.00	104906333.00

Assistance to Karnataka for golf-club

1229. SHRI JANARDHANA POOJARY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that Karnataka Government has sought financial assistance for developing a golf-club at Chickmanglur under Large Revenue Generating Project; and
 - (b) if so, the details in this regard and the Centre's reaction thereto?

THE MINISTER OF STATE INTHE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) and (b) No proposal seeking financial assistance for development of Golf Club at Chickmangalur from the Karnataka Government has been received. However, Ministry of Tourism and Culture had forwarded the proposal from Chickmangalur Golf Club, Karnataka during January. 2001 for development of Golf Course in Chickmangalur. Since there was no provision under the scheme of Grants for Creation of Sports Infrastructure for rendering of Central assistance for development of golf course, the proposal could not be considered for assistance. Ministry of Tourism and Culture was informed accordingly on 9.2.2001.

Anti-doping measures vis-a-vis use of THG

1230. SHRI RAJKUMAR DHOOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that tetrahydro-gestrinone (THG) manufactured by Bay Area Laboratory, similar to anabolic steriods, is alleged to be used by Indian Sports persons;
 - (b) if so, the details thereof; and
 - (c) the steps taken for effective anti-doping test measures in India?

THE MINISTER OF STATE INTHE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) and (b) No, Sir. No such instances of use by Indian Sports persons has come to Government's notice.

(c) In the present scenario, the Anti Doping Programme is managed by Sports Authority of India (SAI) through a centrally sponsored scheme of Govt. of India Called "Scheme for Dope Test".

SAI has a Dope Control Centre (DCC) located at Jawaharlal Nehru Stadium, New Delhi. DCC got ISO 9001: 2000 and ISO; 17025 certification which are mandatory requirements as per International Olympic Committee (IOC) norms for seeking permanent accreditation for the DCC. After achieving ISO: 17025 Certification. The DCC, SAI has achieved another milestone by getting temporary accreditation from International Olympic Committee/World Anti-Doping Agency (WADA) for testing of atheltes' samples during the 1st Afro Asian Games.